

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**Subject: Listing of applications seeking advancement of date and constitution of Special Bench.**

**Circular**

**No:- 06 of 2022/RG**

**Dated:- 21.04.2022**

With a view to streamline the listing of applications seeking advancement of date and constitution of Special Bench in both wings of the High Court, Hon'ble the Chief Justice has been pleased to direct that a party seeking advancement of date shall file a proper application, which shall be listed and decided by the roster Bench.

A memo for the constitution of Special Bench (Division Bench or Single Bench) shall be submitted before the concerned Registrar Judicial who shall place the same before Hon'ble the Chief Justice for orders.

(Sanjeev Gupta)  
Registrar General

**No: 13372-9//RG/NG**

**Dated: 21.04.2022**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Computers, High Court of J&K and Ladakh, Jammu.  
.....for information.
5. Registrars Judicial, High Court of J&K, Srinagar/Jammu.  
.....for information and necessary action
6. ✓ I/C NIC, Jammu, for uploading the same on the official website of the High Court.

Registrar General